

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1976
TO BE ANSWERED ON MARCH 21, 2022

AFFORDABLE RENTAL HOUSING COMPLEXES

NO. 1976. SHRI ABIR RANJAN BISWAS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of Government funded vacant houses, State-wise;
- (b) the number of Government funded vacant houses converted into Affordable Rental Housing Complexes (ARHCs) under the Pradhan Mantri Awas Yojana-Urban, State-wise;
- (c) the affordable rent in Delhi, Mumbai, Kolkata, Chennai, Bengaluru and Hyderabad under the ARHCs scheme, city-wise and;
- (d) the number of urban migrants and the number of urban migrants provided access to dignified affordable rental housing close to their workplace under this scheme, State-wise?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) to provide dignified living to urban migrants/ poor near their workplace. This scheme is being implemented through two models as under:

- i. Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies;
- ii. Model-2: Construction, Operation & Maintenance of ARHCs by Public/ Private Entities on their own available vacant land.

So far, under Model-1, 5,478 exiting Government funded vacant houses have been converted into ARHCs to provide access to dignified affordable rental housing close to the workplace of urban migrants/ poor and process for development of additional 7,483 units as ARHCs is at various stages across the country. State/UT-wise details of number of exiting Government funded vacant houses constructed under JnNURM and RAY to be converted into ARHCs for urban migrants/ poor are at Annexure. Further, under Model-2, proposal for development of 78,885 new ARHC units have been sanctioned. State wise details are at Annexure.

As per scheme guidelines, affordable rent of ARHCs is fixed by the local authority based on a local survey.

Annexure referred in reply to RSUSQ No. 1976 for answer on 21.03.2022

A. State/UT-wise details of number of exiting Government funded vacant houses constructed under JnNURM and RAY to be converted into ARHCs under Model-1 of the Scheme

S. No.	Name of the States/UTs	No. of Govt. Funded vacant Houses to be converted into ARHCs	No. of Houses Converted into ARHCs
1	Arunachal Pradesh	752	-
2	Chandigarh	2,195	2,195
3	Delhi	29,112	-
4	Gujarat	4,414	2,467
5	Haryana	2,545	-
6	Himachal Pradesh	314	-
7	Madhya Pradesh	364	-
8	Maharashtra	32,345	-
9	Nagaland	664	-
10	Rajasthan	4,884	480
11	Uttar Pradesh	5,232	-
12	Uttarakhand	377	-
13	Jammu & Kashmir	336	336
TOTAL		83,534	5,478

B. State/ UT-wise details of ARHC units sanctioned for construction by Public/ Private Entities under Model-2 of the Scheme:

S. No.	Name of City/State	Name of Entity	Total Units
1	Sriperumbudur, Tamil Nadu	SPR City Estates Pvt. Ltd.	18,112
2	Sriperumbudur, Tamil Nadu	SPR Construction Pvt. Ltd.	3,969
3	Hosur, Tamil Nadu	Tata Electronic Pvt. Ltd.	11,500
4	Chennai, Tamil Nadu	State Industries Promotion Corporation of Tamil Nadu	18,720
5	Chennai, Tamil Nadu	Chennai Petroleum Corporation Ltd.	1,040
6	Raipur, Chhattisgarh	Indian Oil Corporation Ltd.	2,222
7	Kampur Town, Assam	Guwahati Refinery Indian Oil Corporation Ltd.	2,222
8	Prayagraj, Uttar Pradesh	Indian Oil Corporation Ltd.	1,112
9	Surat, Gujarat	Mitsumi Housing Pvt. Ltd.	453
10	Chennai, Tamil Nadu	SPR Construction Pvt. Ltd.	5,045
11	Nizampet, Telangana	Sivani Infra Pvt. Ltd.	14,490
Total			78,885
